

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001
(Tele No. 23353503, FAX No. 23753923)

No. 108/TT/2016

Dated: 15th July, 2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Determination of transmission tariff for 400 kV D/C TEESTA III - RANGPO Section upto LILO point at Rangpo under Section 62 and 73(1)(d) of the Electricity Act 2003 read with Regulation 86 of CERC (Conduct of Business) Regulations and CERC (Terms and Conditions of Tariff) Regulations 2014 for Tariff period 2014-19.

Sir,

With reference to your petition mentioned above, I am directed to request you, under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, to furnish the proof of service of petition to the respondent(s) and other affected or interested parties, on an affidavit, latest by 5.8.2016.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Asstt. Chief (Legal)